

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 16/01/2018**

DAY : Tuesday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. RAMESH NAIR

HON'BLE TECHNICAL MEMBER, MR. RAJU

<u>SN</u> <u>o.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPOND</u> <u>ENT</u>	<u>REPRESENTATI</u> <u>VES</u>	<u>REMAR</u> <u>KS</u>
<u>REGULAR MATTERS</u>				
1	ST/86642/2013	COMMISSIONER OF SERVICE TAX MUMBAI-I -Vs- NAVDEEP CONSTRUCTIONS CO.	IP/DR	Issue Notice
	ST/CROSS/91099/2 013			
2	ST/87300/2013	COMMISSIONER OF SERVICE TAX MUMBAI-I -Vs- SAUDI ARABIAN AIRLINES	DR/S.B. GABHAWALLA & CO.	
	ST/CROSS/91128/2 013			
3	ST/87355/2013	SAI CONSTRUCTION -Vs- CCE PUNE III	SANTOSH SHETTI /DR	
4	ST/87628/2013	RAJU STEEL INDUSTRIES -Vs- CCE NAGPUR	Durgesh Nadkarni /DR	
5	ST/89632/2013	NAGAR URBAN CO-OP BANK LTD. -Vs- CCE AURANGABAD	S. Narayanan, /DR	
6	ST/89735/2013	THERMAX ENGINEERING CONSTRUCTION CO. LTD. -Vs- CCE PUNE I	V. Sridharan, /DR	
7	ST/89899/2013	SUPRI ADVERTISING AND ENTERTAINMENT -Vs- CCE PUNE III	Lakshmi Kumaran & Sridharan /DR	
8	ST/85308/2014	DEVASIA CONSTRUCTION -Vs- CCE KOLHAPUR	V.B. Gaikwad /DR	
9	ST/85388/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- RELIANCE COMMUNICATION LTD.	DR/IP	
10	ST/85389/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- RELIANCE COMMUNICATION	DR/IP	

		LTD.		
11	ST/85390/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- RELIANCE COMMUNICATION LTD.	DR/IP	
12	ST/85391/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- RELIANCE COMMUNICATION LTD.	DR/IP	
13	ST/85392/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- RELIANCE COMMUNICATION LTD.	DR/IP	
14	ST/85609/2014	CITY REALTY & DEVELOPMENT PVT LTD -Vs- CCE PUNE III	IP/DR	
15	ST/85693/2014	GLOBAL GALLARIE -Vs- CCE RAIGAD	M.H.Patil /DR	
16	ST/86329/2014	KINETIC ADVERTISING (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	PDS Legal /DR	
17	ST/86496/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
18	ST/86497/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
19	ST/86498/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
20	ST/86499/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
21	ST/86500/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
22	ST/86501/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
23	ST/86502/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
24	ST/86983/2014	NIRLON LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	M.H.Patil /DR	
25	ST/87856/2014	HINDUSTAN COCA COLA BEVERAGES PVT LTD -Vs- CCE GOA	Economic Laws Practices /DR	
26	ST/88597/2014	JM MHATRE INFRA PVT LTD -Vs- CCE RAIGAD	B. J. Raichandani, Advocate/DR	
27	ST/88655/2014	COMMISSIONER OF	DR/Vipin Kumar Jain	

		SERVICE TAX MUMBAI-II -Vs- A.B.Corp Ltd.		
	ST/CROSS/91146/2014			
28	ST/88967/2014	MONA & CO -Vs- CCE NAGPUR	P. V. Sadavarte /DR	
29	ST/88978/2014	DINA INSTITUTE OF HOTEL & BUSINESS MANAGEMENT -Vs- CCE PUNE III	Pawan Kumar Jain /DR	
30	ST/89804/2014	HAWKINS COOKERS LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	PDS Legal /DR	
31	ST/87166/2015	HAWKINS COOKERS LTD -Vs- COMMR.SERVICE TAX- VII MUMBAI	PDS Legal /DR	
32	ST/85005/2015	SKF INDIA LTD -Vs- CCE PUNE I	S.S.Gupta /DR	
33	ST/85006/2015	SKF INDIA LTD -Vs- CCE PUNE I	IP/DR	
34	ST/85951/2015	SKF INDIA LTD -Vs- CCE PUNE I	IP/DR	
35	ST/85973/2015	HDFC STANDARD LIFE INSURANCE COLTD -Vs- CCE MUMBAI - II	IP/DR	Issue Notice
36	ST/86279/2015	TRANSOCEAN DISCOVERER 534 LLC -Vs- COMMR.SERVICE TAX- VII MUMBAI	Vipin Kumar Jain /DR	
37	ST/85072/2016	ASP SHIP MANAGEMENT (INDIA) PVT LTD -Vs- COMMR SERVICE TAX- V MUMBAI	IP/DR	
38	ST/85174/2016	INTOX PVT LTD -Vs- COMMR SERVICE TAX -I PUNE	IP/DR	
39	ST/87683/2016	TECHNOVA IMAGING SYSTEMS (P) LTD -Vs- COMMISSIONER CCE & ST LTU	IP/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai**

